

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

124(ND)14

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2019**

**NAME OF THE COMPANY: Jasmohan Singh & Ors. V/s. M/s. Walco  
Engineering Ltd.**

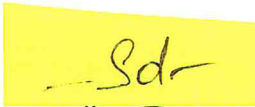
**SECTION OF THE COMPANIES ACT: 397-398**

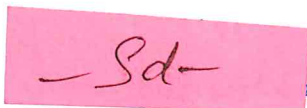
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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<b>Present:</b>	Counsel for the Petitioner
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**ORDER**

In view of the Court assembling post lunch, Ld. Counsel prays for  
an adjournment. Adjourned to 13<sup>th</sup> December, 2019.

  
**(L.N. Gupta)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**